

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

COARM:

(IB)-667(ND)2019

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.07.2019

NAME OF THE COMPANY: M/s. Renu Proptech Pvt. Ltd. V/s. M/s. Red
Topaz Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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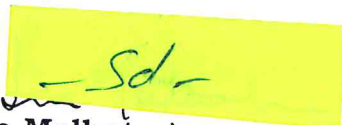
Present for the Petitioner: Mr. Anand Chibber, Sr. Advocate with
Mr. Sanjay Goswami, Advocate

Present for the Respondent: Mr. K. Dutta, Mr. Vivek Sinha, Mr. Vivek Malik,
Mr. Sanjay Goyal & Ms. Pallavi Srivastava,
Advocates

ORDER

Arguments heard. Reserved for orders/for clarification.


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)